

SECTION XVI

LISTED ON:
COURT NO.: (Chamber)
ITEM NO. :

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C)CC.. 18435 of 2015

(With prayer for interim-relief)

DINESH SINGH & ORS.

...Petitioner(s)

Versus

SATYADEO PRASAD

...Respondent(s)

OFFICE REPORT ON DEFAULT

The Special Leave Petition above-mentioned has been filed by Mr. Kedar Nath Tripathy, Advocate against the Judgment and Order dated 14.05.2013 of the High Court of Judicature at Patna in CR NO. 1666 of 2009.

It is further submitted that counsel for the petitioner has not filed undertaking document dated 30.09.2015, so far. Copy of undertaking is enclosed at page no. 23 in the SLP Paper-books.

It is submitted that counsel for the petitioner has not filed proof of service on the caveator, so far.

The office-report on default is listed before Hon'ble Judge-in-chamber with this Office Report.

Dated this the 30th day of January, 2016.

ASSISTANT REGISTRAR

Copy to:-Mr. Kedar Nath Tripathy, Advocate
Mr. Lakshmi Raman Singh, Advocate

ASSISTANT REGISTRAR